move for leave to withdraw the Bill further to amend the Code of Criminal Procedure, 1973

MR. CHAIRMAN : The question is :

"That leave be granted to withdraw the Bill further to amend the Code of Criminal Procedure, 1973."

THE MOTION WAS ADOPTED.

SHRI S. B. CHAVAN : I withdraw the Bill.

12.531 hrs.

[English]

TERRORIST AND DISRUPTIVE ACTIVITIES (PREVENTION) (AMEND-MENT) BILL

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): Sir, I beg to move for leave to withdraw the Bill further to amend the Terrorist and Disruptive Activities (Prevention) Act, 1987.

MR. CHAIRMAN : The question is :

"That leave be granted to withdraw the Bill further to amend the Terrorist and Disruptive Activities (Prevention) Act, 1987.

The motion was adopted.

SHRI S. B. CHAVAN : I withdraw the Bill.

12.54 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIAMEN-TARY AFFAIRS (SHRI GHULAM NABI AZAD): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday. 5th August, 1991, will consist of :

- 1. Consideration of any item of Government Business carried over from today's Order Paper.
- 2. Discussion on the Resolution seeking disapproval of the Consumer Protec-

tion (Amendment) Ordinance, 1991 Land consideration and passing of the Consumer Protection (Amendment) Bill, 1991, as passed by Rajya Sabha.

- 3. Discussion on the Resolution seeking disapproval of the Constitution (Scheduled Tribes) Orders (Amendment) Ordinance, 1991 and consideration and passing of the Constitution (Scheduled Tribes) Orders (Amendment) Bill, 1991, as passed by Rajya Sabha.
- 4. Discussion & Voting on the Demands for Grants under the control of the Ministry of :

| (i) | Industry |) | |
|-------|-------------------|---|-----------|
| (ii) | Agriculture | 1 | To be |
| (iii) | Food | } | discussed |
| (iv) | Rural Development | | together |
| (v) | Commerce | J | |

[Translation]

PROF. RASA SINGH RAWAT (Ajmer): Sir, I request that the following item may be included in the next week's agenda :---

- Beawar is an important industrial town of Rajasthan. It is the biggest market of wool in northern India. Two-three cloth mills are also there. Therefore, a stoppage for the superfast (Ashram) Express running between Delhi and Ahmedabad should be provided at Beawar station.
- 2. Nasirabad is one of the famous cantonments of our country. Every day, thousands of jawans come and go from here. Therefore, it is very necessary to provide a stoppage for the Pink City Express (Gharib Nawaz Link Express between Delhi and Udaipur) here. Similarly, a two minute stoppage for this train should also be pro vided at Kishangarh station.

[English]

SHRI BRAJA KISHORE TRIPATHY (Puri): Sir, I request that the following item may be included in the next week's agenda :---

With about 41,600 million tonnes of Coal reserves. Orissa accounts for almost a quarter of the total coal reserves in the country. Hence Union Govenment shall have to taken an early decision for establishment of a separate Coal company exclusively for Orissa.

It is thus necessary to discuss the necessity of opening of a new coal company in Orissa.

[Translation]

SHRI BHAGWAN SHANKAR RAWAT (Agra): Mr. Chairman, Sir. I request that the following item may be included in the next week's agenda :---

- 1. Need to set up the Benches of High Courts in Uttar Pradesh and other States in order to provide cheap justice to the litigant public in consideration of the recommendations of the Jaswant Singh Commission, pending since 1986, which was constituted by the Government of India for setting up Benches of various High Courts of the country.
- 2. The Baniara tribe in Uttar Pradesh is included in backward classes. But the Hindus of the Banjara tribe in several States of the country are included in the list of Scheduled Tribes of the Constitu-Therefore, the people of tion. Banjara tribe in Uttar Pradesh should also be included in the list of Scheduled Tribes so that they can enjoy the benefits available to the people of Scheduled Tribes.

SHRI GIRIDHARI LAL BHARGAVA (Jaipur) : Mr. Chairman, Sir, I request that the following item may be included in the next week's agenda :---

> 1. Need to start second channel on the Jaipur Doordarshan Kendra in

Rajasthan by providing additional Central assistance.

2. Need to given the status of national institute (hospital, medical institute) to the Sawai Man Singh Hospital in Rajasthan by providing additional central assistance.

[English]

SHRI V. DHANANJAYA KUMAR (Mangalore) : Sir, the following item may be included in the next week's agenda :--

There is need to take imediate steps to give clearance to Mangalore Thermal Power Project undertaken by N.T.P.C. at Nandikur, Udupi Taluk.

There is also need to take necessary steps for construction of a new bridge at Panemangalore across Nethravathi river on National Highway No. 48 enabling free passage of heavy vehicles at all times within Mangalore Parliamentary constituency.

[Translation]

SHRI SATYA NARAYAN JATIYA (Ujjain) : Mr. Chairman, Sir, the following items may be included in the next week's list of business :

- (i) regarding setting up of petroleum refinery in Madhya Pradesh and setting up of ethylene craker plant by HBJ gas pipe-line;
- (ii) Approval for a stoppage of Rajkot-Bhopal and Awantika Express at Unhel station under Ratlam Division of Western Railway.

[English]

SHRI RAM NAYAK (Bombay North): Sir, the following item may be included in the next week's agenda :----

> (a) During the last year, no report on the working of any of Government organisations was discussed in the House. All such reports be placed before the the House for discussion. As

SAR.

Village Industries Khadi and Commission spends crotes of rupees for the employment and uplift of the village artisans, weavers etc., the report of this Commission be discussed to start with.

(b) The imports of petroleum products at increased prices have thrown the economy of the country out of gear. It is, therefore, essential that the indigenous production of petroleum products is increased with speed. The working of the Oil and Natural Gas Commission needs immediate discussion.

[Translation]

SHRI DAU DAYAL JOSHI (Kota): Mr. Chairman, Sir, the following item may be included in the next week's list of business :

Rajasthan is a backward state. The condition of the State is very bad due to the scarcity of water. Due to certain inter-state disputes the schemes of this area are pending for so many years. Therefore, the Government should work effectively to give sanction for implementation of the pending schemes.

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, I request that the following item may be included in the next week's agenda :---

The territorial jurisdiction of new Sambalpur Railway Division is of late limited from (1) Sambalpur to Brundamel, (2) Sambalpur to Titilagarh, (3) Titilagarh to Ex. Raipur, (4) Titilagarh to Rayagarh and (5) Sambalpur to Talcher on completion of railway line under construction. Thus, the area coming within Orissa State from Bisra to Himgir along the Howrah-Bombay railway line as contemplated originally is now left out. As a result nearby important to remain under places will continue divisions. Chakradharpur and Bilaspur This is causing serious resentment among the people. This purpose underlying the establishment of this railway division will

not be fully achieved. I would, therefore, request that the matter be discussed in the House.

13.00 hrs.

[Mr. Speaker-in the Chair.]

[Translation]

SHRI SURYA NARAYAN YADAV (Saharasa) : Mr. Speaker, Sir, I request that the following proposal may be included in the next week's list of business :

"A railway line in my constituency, Saharasa, which is in Bihar, was constructed during the regime of Britishers.(Interruptions)**

[English]

MR. SPEAKER : Have you given this to record ? If it is not given, it will not go to the record.

(Interruptions)**

[Translation]

SHRI SURYA NARAYAN YADAV : In Saharasa, there is a need of expansion of railway lines and conversion of 3 narrow gauge line into broad gauge line.

13.01 hrs.

RESOLUTION **RE** : TREATY ON STRATEGIC ARMS REDUCTION

[English]

MR. SPEAKER : Yesterday it was decided that we should pass a Resolution relating to the treaty which has been signed between USSR and USA. Now the Resolution is ready.

I will just put that Resolution for the approval of the House before the Members and, if they aprove, we can pass the Resolution.

The Resolution is like this.

"This House recognises the historic importance of the Treaty on Strategic

**Not recorded.